

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 16/252/ND/18

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2018

NAME OF THE COMPANY: Kalaamb Aromatics and Natural Products Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 252

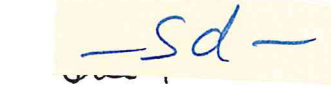
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	Present:	Counsel for the Petitioner		
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ORDER

Renotify this case on 24th April, 2018


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)